

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 21.02.2024**

**Appeal No. 370 of 2022**

Ashok Rajani  
Promoter of Seya Industries Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Aparna Wagle, Advocate i/b. Alliance Law for the  
Appellant.

Ms. Garima Jain with Mr. Rashid Boatwala, Advocates i/b  
MKA & Co. for the Respondent.

**ORDER:**

1. Adjourned due to non-availability of bench. List on  
April 26, 2024.

Ms. Meera Swarup  
Technical Member

21.02.2024  
msb